

(3)

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE APPLICANT : RAMESH JAGITIANI
NAME OF THE RESPONDENT : P. NAMMASIVAYAM & 3 (ARGUS ENTERPRISES PVT LTD)
UNDER SECTION : 397/398**

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

ORDER

No representation on behalf of both the parties. Put up on **11.01.2018 at 10.30 A.M.**

scd
**(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)**

ghk